## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appenate Jurisdiction)

APPEAL NO. 366 OF 2017 & IA NO. 933 OF 2017

Dated: 13<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

## In the matter of:

Maharashtra State Electricity Distribution Co. Ltd .... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr .... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Sai Kumar

Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. Pradeep Dahiya

Ms. Rhea Luthra for R-2

## <u>ORDER</u>

List this matter for hearing on <u>24.08.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/pr